



Hon`ble Member Justice Virendrasingh Gyansingh Bisht practiced mainly on Civil and Criminal side in the District and Sessions Court, Nagpur before joining Maharashtra Judicial Service as Civil Judge, Junior Division and Judicial Magistrate, First Class. He has Worked as Registrar (Judicial) Nagpur Bench and Registrar (F & B) and judicial at Principal seat at Bombay High Court. Worked as joint Secretary, Law and Judiciary Department, Government of Maharashtra. Presided as Principal District and Sessions Judge at Buldhana, Sangli, Thane and City Civil and Sessions Court, Mumbai. Elevated as a Judge, Bombay High Court on 5th December, 2019.